

Open Court.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,

ALLAHABAD.

....

Contempt petition No. 219 of 2002. in O.A. No. 650/02
this the 11th day of September 2003.

HON'BLE MAJ GEN K.K. SRIVASTAVA, MEMBER(A)
HON'BLE MR. A.K. BHATNAGAR, MEMBER(J)

Ram Das Rakesh

...

petitioner

By Advocate : Sri ABL Srivastava.

Versus.

1. Sri P.K. Tripathi, Director Postal Services, Office
of the Post Master General, Agra Region, Agra.

Respondent.

By Advocate : Sri A.N. Shukla.

O R D E R

BY MAJ GEN K.K. SRIVASTAVA, MEMBER(A)

This Contempt petition has been filed under Section 17 of the A.T. Act, 1985, for punishing the respondent for wilful disobedience of the order of this Tribunal dated 5.6.2002 passed in O.A. no. 650 of 2002.

2. Notice was issued to the respondent to appear in person vide order dated 10.7.2003. The respondent has appeared in person and tendered his apology for delaying in complying with the order of this Tribunal. The respondent further submitted that the appeal of the applicant namely Ram Das Rakesh has been decided by order dated 14.8.2003, which has been communicated to the applicant on 16.8.2003. The acknowledgement of the same is annexed as Annexure CA-1.

3. In view of the position explained by the respondent, who has appeared in person, we do not find it necessary to pursue this Contempt petition any longer. The Contempt petition is dismissed. Notice is discharged.

MEMBER (J)

MEMBER (A)

GIRISH/-